

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/51/2017

NAME OF THE PETITIONER(S) : RADHAKRISHNAN BABUNIRMALA

NAME OF THE RESPONDENT(S) : PRECISE LIMBUS EYE CARE PVT LTD &1

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Rahul Krishnan - Op. Caster
Respondent Rahul
S. Manjula Devi, Adw
For KSR&Co, CBE
For Applicants)
Petitioners Stacum

ORDER

Counsels for both the parties are present. Heard the Counsels for the parties in relation to the application for amendment of the Company Petition and the applications for arraying the ^{directors as} Respondents. Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)